

REVIEW AND REPORT ETC. OF HINDUSTAN
HOUSING FACTORY LTD.

THE MINISTER OF STATE IN THE
MINISTRY OF WORKS AND HOUSING
(SHRI I. K. GUJRAL) : I beg to lay on
the Table a copy each of the following
papers (Hindi and English versions) under
sub-section (1) of section 619A of the Com-
panies Act, 1956 :—

- (1) Review by the Government on the
working of the Hindustan Housing
Factory Limited, New Delhi, for
the year 1969-70.
- (2) Annual Report of the Hindustan
Housing Factory Limited, New
Delhi, for the year 1969-70 along
with the Audited Accounts and the
comments of the Comptroller and
Auditor General thereon. [Placed
in Library. See No. LT-641/71.]

12.40 hrs.

*DEMANDS FOR GRANTS—1971-72—
Contd.

MINISTRY OF DEFENCE—Contd.

THE MINISTER OF DEFENCE (SHRI
JAGJIVAN RAM) : Sir, I was talking the
other day about the tragic developments in
Bangla Desh. The resurgence of sentiments
for Bangla Desh after the brutal intervention
by West Pakistan military forces had exposed
in all its nakedness the colonialist design of
the present regime in West Pakistan. It has
further proved that the root of democracy
is too deep and too strong to be sapped by
a military rule of nearly a quarter of a
century.

The people of Bangla Desh are manfully
resisting the efforts of the Pakistan junta to
suppress freedom and democracy. The
terror which has been unleashed on Bangla
Desh has stirred the conscience of the
world. I can well appreciate the anger of
hon. Members. The bravery and heroism
of those engaged in this struggle is widely
admired and applauded. The House has
expressed its support and sympathy for our
friends in distress. A significant percentage
of the population of Bangla Desh has been
forced out and has sought shelter in India.

Shri Viswanathan described this exodus as
demographic aggression against India. Shri
H. M. Patel called it an undeclared war on
India. It is clear that the Pak Army is
engaged in a ruthless genocide of the people
of Bangla Desh and is in the process moun-
ting a serious threat to our economy, to our
society and to the basic principles which our
Constitution enshrines. The values we
cherish and the commitment we have made
for our own social and economic develop-
ment, are in jeopardy. Government are
alive to their responsibility to meet this
threat.

The House is aware of the intrusions
that have been attempted by the Pak Army
on our eastern borders. The House is also
aware of the reports which have appeared in
the press in regard to the preparations
which are being made on our western
borders, more particularly across the cease-
fire line. Hon. Member, Shri Tombi Singh,
drew our attention to the situation in the
eastern sector. He mentioned particularly
Pakistan plans to train and launch some
Naga and Mizo hostiles for disrupting
tranquility in this part of our country. Hon.
Members, Shri Inderjit Malhotra and Shri
Shamim Ahmed, desired greater attention to
be paid to the defence of Kashmir and asked
for vigilance against Pakistani infiltrators to
be intensified.

The House is aware of the frantic
attempts which are being made by the
Pakistani military junta to raise new regi-
ments, to conscript their youth and to
procure military hardware, arms and ammu-
nitions stealthily or through the agency of
their friends in some countries. All these
preparations are being made with a view to
extinguishing the flame of freedom and
democracy on this sub-continent. We hope
that those who are helping them in this
effort are conscious of their responsibilities
and are aware of the purpose for which
these death-dealing weapons are being
procured.

We have had occasions to discuss these
threats to our security in this House. I can
only say that we keep on reviewing these
matters from day to day and I can assure the
House that vigilance has been strengthened
all along the eastern and western borders,
and every precaution has been taken to
defeat all possible manoeuvres on the part

*Moved with the recommendation of the President.